THE HIGH COURT OF MEGHALAYA SHILLONG

<u>NOTIFICATION</u>

Dated, the 27th November, 2019

No.HCM.II/79/2014/ Hon'ble the Chief Justice is pleased to constitute Rules Committee comprising Hon'ble Mr. Justice H.S. Thangkhiew and Hon'ble Mr. Justice W. Diengdoh, for reviewing "The High Court of Meghalaya Officers and Staff (Recruitment and Conditions of Service) Rules,2019 and drafting rules for recruitment and conditions of service for the supporting staff of the subordinate District Courts in the State having similar eligibility criterion to ensure common recruitment through recruitment cell of the High Court.

Further, Shri. Albert Lanong, Joint Registrar-cum-OSD, High Court of Meghalaya shall act as Nodal Officer for the Committee.

By order;

REGISTRAR GENERAL

Memo. No.HCM.II/79/2014/

Dated, the 27th November ,2019

Copy to:

- The Registrar-cum-PPS to Hon'ble the Chief Justice, High Court of Meghalaya for his Lordship's information.
- 2. The Private Secretary to Hon'ble Mr. Justice H.S.Thangkhiew, for his Lordship's information.
- 3. The Private Secretary to Hon'ble Mr. Justice W.Diengdoh, for his Lordship's information.
- 4. The District & Sessions Judge,
 Shillong/Tura/Jowai/Williamnagar/Nongpoh/Nongstoin/Ampati/Mawkyrwat.
- 5. The Registrar (Admn.) High Court of Meghalaya for information.
- Shri. Albert Lanong, Joint Registrar-cum-OSD, High Court of Meghalaya, Shillong for information and necessary action.
- 7. The System Analyst, High Court of Meghalaya for uploading the same in the official website.

8. Office file.

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